

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-02-2024 AT 10:30 AM**

Cont. A (C A) 15/2023 in CP No. 680/425/HDB/2019
u/s. 425 of Companies Act, 2013

IN THE MATTER OF:

Mr. D. Tej Kumar & another

...Petitioner

VS

M/s. Priyaranjani Fibers Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Cont. A (C A) 15/2023

Matter re-posted to 23.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)